IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

Appeal No.233/2017

IN THE MATTER OF:

Motel Giriraj Villa (P) Ltd

Vs.

ROC, Rajasthan .RESPONDENT

SECTION:

Under Section 252

Order delivered on 05.2.2018

.. PETITIONER

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : For the Respondent :

<u>ORDER</u>

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 07.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.2.2018